

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/182(KB)2022
IA(I.B.C)/699(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH APRIL 2024

| | |
|------------------|----------------------------------------------------------|
| IN THE MATTER OF | INDIAN OVERSEAS BANK VS APEX STEEL PRIVATE LIMITED |
| UNDER SECTION | IBC UNDER SEC 7 |

Appearance (via video conferencing/physically)

Mr. Aditya Goptu, Adv.] For the RP
Mr. S. Gupta, RP-in-person]

ORDER

1. Ld. Counsel/Authorised Representative appearing on behalf of RP present.
2. **IA(I.B.C)/699(KB)2024:**
 - a. This application has been filed by the Resolution Professional to place on record the 2nd Progress Report, which is placed at page nos. 16 to 30 of the application. This application is supported by an affidavit which is placed at page nos. 13 to 15 of the application. The 2nd Progress Report is taken on record, and, accordingly this application is **disposed of**.
3. List the main CP for further progress report on **16.05.2024** has already posted.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**